

biggest headaches. If we want to have a national programme; what shall we do with the reality of 14 or 15 different languages? That is one of the answers we have to find out. It is quite clear that we are not only relying on a satellite experiment. The programme of having television network on the basis of terrestrial cables is proceeding. Therefore, this will be a hybrid system. For certain national programmes and for rural and remote areas, the satellite will be used if it becomes successful. For all the other normal television, there will be regional television stations which presumably will be using regional languages and will broadcast their programmes (*Interruptions*). As regards the second question, about educational programmes, I said that a centre would be set up. The NCERT will set up a training centre and a curriculum development centre and they will be in constant touch with the States, get all their syllabus and curriculum and see to what extent it is possible to achieve identity and uniformity, so that it will be useful for all persons.

#### WRITTEN ANSWERS TO QUESTIONS

##### Collaboration by Foreign Firms with Indian Firms in Union Territories of Delhi

\*1715. SHRI M. L. SONDHI : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names of foreign firms with their nationality, which have been allowed to enter into collaboration arrangements in the Union Territory of Delhi and the names of the Indian collaborators ;

(b) whether there have been cases where collaboration arrangements were sought elsewhere in India and were later transferred to the Union Territory of Delhi ; and

(c) whether any of these firms have been found guilty of foreign exchange regulations or of the Company law regulations and, if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). List of foreign collaboration agreements, approved by Government from time to time, showing the names of Indian parties, names of foreign

collaborators and items of manufacture are published in the Directorate of Commercial Publicity, Ministry of Foreign Trade monthly publication "*The Journal of Industry and Trade*", copies of which are available in the Library of the House. Information in respect of collaboration agreements approved by Government is not, however, kept State-wise, because such agreements are approved from point of view of importance of particular industries and not on account of the units in such industries.

(c) Information is being collected and will be placed on the Table of the House.

##### Appeal for more Funds by Indian Delegate at General Session of U. N. I. D. O.

\*1716. SHRI N. R. LASKAR :  
SHRI MAYAVAN :  
SHRI DHANDAPANI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that India had made an appeal for more funds for the operations of the U. N. Industrial Development Organisation (U. N. I. D. O.) ;

(b) if so, whether the appeal was made by our delegate at the General Session of the U. N. I. D. O. ;

(c) if so, the other proposals put forward by the delegate in the Conference ; and

(d) how far they have been accepted and approved ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Yes, Sir, in his statement during the general debate, the leader of the Indian delegation had stated that it will be necessary for UNIDO to have larger resources and greater independence to evolve its own strategy and to take its own decisions to promote industrialisation of the developing countries.

(c) Some of the other important points made by the Indian delegation are :

(i) the pivotal role of UNIDO in the Second Development Decade ;

(ii) the need for the promotion of the transfer of technologies including